

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. S.O./2022/02

Date: 04/01/2022

It has come to the notice that despite of records received from lower court in S.B.Civil Misc. Appeal No. 791/2016- Vijay Singh through LR's Vs. Kailash Chand & Ors and S.B.Civil Misc. Appeal No.3151/2015- Secma Devi & Ors Vs. Ramswaroop Mali & Ors. same were not tagged with file at the time of listing the case before Hon'ble Bench causing inconvenience to Hon'ble Court.

Therefore, it is enjoined upon all the Section Incharge that records of lower court need not to be invariably tagged with the appeals or connected proceedings filed in the High Court except when cases are placed for hearing. However, as and when the Bench requires the same must be made available promptly.

By order
2/Jan
4-1-22
REGISTRAR (ADMN.)

No. Acctts/Estt/Hc/Misc/735/2021/18

Date: 04/01/2022

Copy to:-

1. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice
2. P.S. to Hon'ble Mr./ Dr./ Mrs./ Ms. Justice, Rajasthan High Court.

2/Jan
4-1-22
REGISTRAR (ADMN.)

Copy also forwarded to the followings for information and necessary action:-

1. The Registrar (Admn./Writs/Class./Rules/CPC/Vig.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. The Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. All the Joint/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur.
4. All the Assistant Registrars/ Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. All the AOJs/CAAOJ/AOs, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. All Staff through the Supervising Officers/ Controlling Officer, Rajasthan High Court, Jodhpur/ Jaipur.
7. Guard file.

2/Jan
4-1-22
REGISTRAR (ADMN.)